

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 16 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**D.P. Chirania ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Suraj Singh  
Mr. D.P. Chirania, Appellant

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta for R-1  
Ms. Ishita Choudhuri Dasgupta  
  
Mr. Bipin Gupta  
Mr. S.K. Bansal for R-2 – R-4

**ORDER**

On the request of the learned counsel for the Appellant, post the matter for hearing on **25<sup>th</sup> August, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**